

Sl. No.	Name of creditor	Details of claim received									Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Axis Bank	19-Jan-22	3,91,07,88,032	3,91,07,88,032	Commercial credit Card	3,91,07,88,032	Yes	Subservient charge on current assets	-	36.95%	-	-	-	-	
			4,41,69,41,464	4,41,69,41,464	Commercial Paper	4,41,69,41,464	Yes	Subservient charge on current assets	-		-	-	-	-	
			1,65,20,63,543	1,65,20,63,543	LC	1,65,20,63,543	Yes	Subservient charge on current assets	1,65,20,63,543		-	-	-	-	
			2,75,03,25,846	2,75,03,25,846	NCD	2,75,03,25,846	Yes	Subservient charge on current assets	-		-	-	-	-	
2	Bank Of Baroda	28-Jan-22	2,29,01,61,032	2,29,01,61,032	Demand Loan	2,29,01,61,032	Yes	Pari Passu First charge on all current assets and movable fixed assets	2,29,01,61,032	7.75%	-	-	-	-	
			38,09,60,726	38,09,60,726	Overdraft	38,09,60,726	Yes	Pari Passu First charge on all current assets and movable fixed assets	38,09,60,726		-	-	-	-	
3	Kotak Mahindra Bank	18-Jan-22	87,95,77,677	87,95,77,677	CC	87,95,77,677	Yes	Charge on Current and Moveable Fixed Assets	-	6.89%	-	-	-	-	
			1,49,53,41,269	1,49,53,41,269	WCDL	1,49,53,41,269	Yes	Charge on Current and Moveable Fixed Assets	-		-	-	-	-	
4	DBS Bank India Ltd (Lakshmi Vilas Bank)	18-Jan-22	20,80,10,707	20,80,10,707	CP	20,80,10,707	Yes	Subservient charge on the entire assets of the company covering exposure by 1.25 times	20,80,10,707	1.41%	-	-	-	-	
			27,79,89,243	27,79,89,243	WCDL	27,79,89,243	Yes	Subservient charge on the entire assets of the company covering exposure by 1.25 times	27,79,89,243		-	-	-	-	
5	State Bank of India	19-Jan-22	25,00,000	25,00,000	BG	25,00,000	Yes	Pari Passu First Charge on all Current assets and movable Fixed assets of company	-	25.23%	-	-	-	-	
			5,30,33,14,687	5,30,33,14,687	Cash Credit	5,30,33,14,687	Yes	Pari Passu First Charge on all Current assets and movable Fixed assets of company	5,30,33,14,687		-	-	-	-	
			3,38,63,52,187	3,38,63,52,187	WC Loan	3,38,63,52,187	Yes	Pari Passu First Charge on all Current assets and movable Fixed assets of company	3,38,63,52,187		-	-	-	-	
6	TFCI	19-Jan-22	86,89,74,341	85,86,55,877	Corporate Loan	85,86,55,877	No	Second Charge on all Fixed and Current Assets, Registered Mortgage of two flats Pledge of 1402500 shares of Tulip star Hotels Limited	-	4.37%	-	-	1,03,18,464	-	Interest claimed for period after liquidation commencement date is rejected
			65,09,37,389	64,52,10,857	Secured NCD	64,52,10,857	No	Second Charge on all Fixed and Current Assets, Registered Mortgage of two flats Pledge of 1402500 shares of Tulip star Hotels Limited	-		-	-	57,26,532	-	Interest claimed for period after liquidation commencement date is rejected
7	Yes Bank	19-Jan-22	66,96,09,739	66,96,09,739	Cash Credit	66,96,09,739	Yes	Pari Passu First Charge on all Current assets	1,79,95,58,541	17.40%	-	-	-	-	
			5,32,36,18,526	5,32,36,18,526	WCDL	5,32,36,18,526	Yes	Pari Passu First Charge on all Current assets	-		-	-	-	-	
			34,46,74,66,409	34,45,14,21,413		34,45,14,21,413			15,29,84,10,667	100.00%	-	-	1,60,44,996	-	

Notes

- The claims of the stakeholders have been admitted or rejected in part or wholly rejected after verification of the proof of claims submitted and accepted as per the applicable regulations.
- The list of stakeholders may be modified from time to time with the permission of the Adjudicating Authority in case any additional information warranting such modification becomes available.
- The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of liquidation i.e. 16th December 2021.
- If the amount claimed is not precise due to contingency or any other reasons, the best estimate of the amount of claim has been made based on the available information.
- The claims received from the stakeholders till the last date of submission or updation of the claims as specified in the public announcement and thereafter till 01 March, 2022 have been verified and accordingly admitted or rejected, in whole or in part or clarifications have been called for substantiating the whole or part of the claim.
- The claims received from the stakeholders after 01 March, 2022 would be admitted or rejected, in whole or in part, after completing the verification and inserted in the list of stakeholders after the prior approval of the Adjudicating Authority